

reply given by me to the supplementaries on Question No. 333 answered on the 30th January, 1976, the following has been reported:—

"About the earlier part of his question, the arrest has been made of the person for the violation of foreign exchange regulations."

The correct position as per reply given by me however, is as given below:—

"No arrest has been made of any person for the violation of foreign exchange regulations."

This discrepancy came to our notice on 6th April, 1976 and immediately action was taken to communicate the position to the Lok Sabha by the Finance Ministry on the 6th April, 1976. As the House had adjourned for the recess and as the Deputy Minister was away abroad on official tour, it is regretted that this statement could not be made earlier.

11.56 hrs.

PERSONNEL EXPLANATION BY MEMBER

श्री जी० एन० सिबारी (गोपालगंज):
अध्यक्ष महोदय, मैं प्रारंभिक प्रश्नार्थक कि
आप ने मुझे यह भ्रम भर दिया।

संक्षेप में वान यह है कि विधि 4-5-76 को कृषि मंत्रालय की मांग पर बोलने
हुए मैंने साई० सी० ए० प्रारंभ के डायरेक्टर
पर कुछ आरोप लगाते हुए यह कहा था कि
उन्होंने सरबती सोनारा गेहूँ के संबंध में यह
दावा किया था कि उस गेहूँ में लाइसिन की
मात्रा कुछ के बराबर है और वह सोनारा 64
से श्रेष्ठ है। वह गलत है। उस के संबंध में
मैंने मजिस्ट्रेट नडकर समिति का विचार उद्धृत
किया था, वह यों है:

GAJENDRAGADKAR COMMITTEE'S REPORT:

Page 93. The claim that Sarbati Sonara has high lysine contents, is not substantiated.

Page 53. The lysine content of Sarbati Sonara would not be as high as that of milk.

After the claim was made that the lysine content of Sarbati Sonara is higher than that of Sonara 64, various laboratories in the world repeated this analysis. The cymnot in Mexico, which is international maize and wheat improvement centre, grew this wheat in Mexico and found that it did not have higher lysine content as compared to Sonara 64. This fact was brought to the notice of Indian agricultural scientists at the All India Wheat Workshop held at Indore in 1969.

इस का जवाब देने हुए श्री शाहनवाज खा
ने सदन को भ्रम में डालने के लिए दूसरी बात
कह दी थी, वह यों है—

The Enquiry Committee appointed by the Government of India to review the recruitment and other procedures in the Indian Council of Agricultural Research, went into this problem carefully and arrived at the following conclusion:

"It is obvious that the protein content of wheat, as probably other cereals, is highly variable depending upon the soil, climatic conditions and also the fertiliser used and variation is well reflected in the published results. However, in spite of the variations, Sarbati Sonara seems to be clearly superior to Sonara 64 and Kalyan Sonara in respect of protein content."

अब मार्क किया जाय। मैंने लाइसिन
बारे में कहा था। इन्होंने प्रोटीन ला दिया।
प्रोटीन के संबंध में मैंने कभी चर्चा नहीं
किया था। प्रोटीन तो वान में गेहूँ से ज्यादा
होता है।

अप्यक्त महोदय : आप उस को पढ़ दीजिए ।

श्री डी० एन० तिवारी : यही नहीं, उस में कामा और फुलस्टाप तक भी है । अगर उसी सेन्सेस को मागे पढ़ते तो बात साफ हो जाती लेकिन इस को उन्होंने छिपा दिया । यह उनका कान्क्लूजन है ।

The allegation has been completely belied by the findings of the enquiry committee. It says:

"...However, inspite of the variations sarbatj sonara seems to be clearly superior to sonara 64 and Kalyan sona in respect of protein contents, but probably not in lysine content."

मैंने कभी प्रोटीन के संबंध में प्रश्न नहीं उठाया था । मेरा प्रश्न केवल लाइमिन के संबंध में था । राज्य मंत्री महोदय ने मदन को भ्रम में डालने के लिए लाइमिन के बढ़ने प्रोटीन की बात कही । इसमें ऐसा मान होना है कि मेरा आरोप गलत है । माय ही उन्होंने यह भी कहा था कि तिवारी जी ने न मुझे माफ किया है और न स्वामीनाथन जी को । मैं ने किसी के व्यक्तिगत विरोध में कभी कुछ नहीं कहा था । यह भ्रम दूर होना चाहिए और यह भ्रम तभी दूर हो पायेगा जब मेरे द्वारा उठाए गए मुद्दों पर मही उत्तर दिया जायेगा ।

12.01 hrs.

**BUSINESS ADVISORY COMMITTEE
SIXTY-FIRST REPORT**

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to move:

"That this House do agree with the Sixty-first Report of the Business Advisory Committee presented to the House on the 5th May, 1976."

MR. SPEAKER: The question is:

"That this House do agree with the Sixty-first Report of the Business Advisory Committee presented to the House on the 5th May, 1976."

The motion was adopted.

12.02 hrs

**DEMANDS* FOR GRANTS, 1976-77—
Contd.**

MINISTRY OF AGRICULTURE AND IRRIGATION—Contd.

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): Mr. Speaker, Sir, I start by expressing my gratitude to the Members of the House who have participated in the debate on the demands for the Ministry of Agriculture and Irrigation. A very wide field had been covered by the hon. Members and I welcome the various suggestions and advice that has been given by the Members and we shall try certainly to profit by them.

It has been stated by many hon. Members that the production of agricultural commodities had been spectacular this year because of very favourable weather conditions. I am afraid that if we give credit for all this increased production only to favourable weather conditions, we will be doing a great injustice to the millions of farmers in this country. Farmers in this country work very hard to take advantage of the favourable conditions of weather and a major part of the credit should go to the Indian farmer. I take this opportunity to express my thanks and

*Moved with the recommendation of the President.